

Fourteenth Quarterly Report submitted by the State of Sikkim in compliance with Order dated 12.09.2019 passed in O.A. No. 606/2018 in the matter of Municipal Solid Waste Management Rules, 2016.

The present report i.e., the 14th quarterly report now being submitted relates to the progress made in the above said matter between the period of July 2022 to September 2022.

1. Bio-digester plant of capacity 7 KL installed at Gyalshing Nagar Panchayat;
2. Augmentation of MRF centres being done in all 07 ULBs. Funds have been sanctioned and transferred to the ULBs;
3. Public hearing for proposal of waste processing facility for North District was completed. Report has been prepared by SPCB-Sikkim and forwarded to SEIAA for review;
4. 18 NGOs have been selected as outsource groups for collection Solid waste for Gangtok Municipal Corporation;
5. Expression of Interest (EoI) for preparation of DPR and bid process for management of bio-remediation of legacy waste on build, operate and transfer basis has already been approved and the same has been published in various media platforms;
6. Mass IEC activities like banners, quiz/essay competition, cleanliness drive, PSAs, advertisement through newspapers, radio jingles, animated videos, flash mob, etc. on municipal solid waste are being conducted at department and ULB level;
7. SPCB-Sikkim established control room, helpline number for banned SUP items monitoring.
8. Daily report on SUP is being updated in the CPCB Monitoring Module for Compliance of SUP;
9. As per the directions of the MoEF&CC, Public notice has been issued in local newspapers on Idol Immersion guidelines before festival/puja season;
10. Annual report for Solid waste submitted to CPCB. The quantity of waste generated in the state w.r.t. municipal solid waste is:

| Sl. No. | DETAILS | QUANTITY (TPD) |
|----------------|-----------------------------|-----------------------|
| 1. | MSW generated | 65.5 |
| 2. | Wet Waste processed | 37.6 |
| 3. | Dry waste for recycling | 25.64 |
| 4. | Inert waste for landfilling | 2.26 |

11. 26 nos. of RRCs have been constructed in 33 blocks of the state. Community compost pits have been constructed wherever feasible;
12. Atleast one plastic management unit in each rural block has been proposed. Four of the units are under construction;
13. Three STPs have been approved and sanctioned under NRCP, Ministry of Jal Shakti located at:
- Geyzing – 1.00MLD
 - Mangan – 1.01MLD
 - Chungthang – 0.75 MLD
14. The status of OCEMS in STPs are as follows

| Sl. N. | Town/location | Capacity(MLD) | Status |
|--------|-------------------------------|---------------|----------------------------|
| 1. | Gangtok Zone I, Adampool | 8.0 | Installation completed |
| 2. | Gangtok Zone I, Adampool | 4.69 | Installation completed |
| 3. | Gangtok Zone I, Ranipool | 1.27 | Installation under process |
| 4. | Gangtok Zone II, Lower Syari | 1.6 | Installation under process |
| 5. | Gangtok Zone IV, Lower Sichey | 3.9 | Installation completed |
| 6. | Singtam | 0.66 | Proposal under process |
| 7. | Melli | 0.5 | Proposal under process |
| 8. | Rangpo | 1.4 | Proposal under process |

15. 100% of rural households have septic tanks to ensure untreated sewage is not discharged into open. Households in rural areas have been encouraged to retrofit existing single pit septic tank to twin pit model. 2000 nos. of households have been retrofitted;
16. 3550 soak pits have been constructed to treat grey water in rural areas as per land availability;

